

**EXCISE APPEAL BRANCH**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 01/06/2026 TO 05/06/2026**

| Sr. No. | APPEAL NO.                                                   | FINAL ORDER         | DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS | DATE OF WHICH ORDER DISPATCHED |
|---------|--------------------------------------------------------------|---------------------|-----------------------------------------------------------------|--------------------------------|
| 1       | E/50097/2019<br>E/50696/2020<br>E/53894/2018                 | FO/50957-50959/2026 | 01/06/2026                                                      | 05/06/2026                     |
| 2       | E/52254/2024<br>E/52255/2024<br>E/52256/2024<br>E/51464/2024 | FO/51011-51014/2026 | 01/06/2026                                                      | 05/06/2026                     |
| 3       | E/55196/2023<br>E/55419/2023                                 | FO/51015-51016/2026 | 01/06/2026                                                      | 05/06/2026                     |

  
8.6.26  
Deputy Registrar  
Excise Branch - DB

Kind attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTi application movers may download these orders from CESTAT website.

Prepared by: LDC

